

No. 15/(6)/R&A-2011
Government of India
Ministry of Company Affairs
(R&A Division)

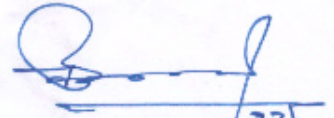
B-1, Wing, 3rd Floor, Paryavaran Bhawan,
CGO Complex, Lodi Road, New Delhi-110003.
Dated: 27.11.2015

OFFICE MEMORANDUM

**SUBJECT: Appointment of Central Public Information Officer for R&A Division
Ministry of Corporate Affairs**

In supersession of Office Order of even no. dated 6.08.2014 and in terms of the provisions of Section 5(1) of the Right to Information Act, 2005, Ms Divya Sharma, Assistant Director is designated as Central Public Information Officer for matters in the Research and Analysis Division of the Ministry of Corporate Affairs with immediate effect and until further orders to provide information to citizen under the Act (after expiry of her Earned leave). Smt. Usha Kumar, Dy. Director is hereby designated as Link Officer who will discharge the duty of Central Public information Officer during the period of training/leave of Ms Divya Sharma, Assistant Director and CPIO.

This issue with the approval of the competent authority.


(K.L. Kaushik)
Director(R&A)
Tele.No.24362189

To

Ms Divya Sharma,
Assistant Director
R&A Division, MCA

Copy to :

1. Web Master MCA/NIC with a request to post this order on the Website of the Ministry (E-Governance Cell)
2. Under Secretary(KK), RTI Monitoring Cell, MCA
3. Smt Usha Kumar, Deputy Director, R&A Division
4. P.S. to Economic Adviser
5. All officers and Staff members of R&A Division, MCA

606/00-(EAC)
30/11/15

30/11/15
30/11/15
AFCAS
1/12/15